

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

RAJYA SABHA

UNSTARRED QUESTION NO 751
TO BE ANSWERED ON 22ND JULY, 2022

Fish landing in Goa

751. SHRI LUIZINHO JOAQUIM FALEIRO:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

- (a) the total landing of fish in Goa in the last five years;
- (b) the total import of fish from outside the State for the last five years;
- (c) whether fish sold in Goa has been found to be contaminated with a harmful chemical called formalin/formaldehyde; and
- (d) the reasons for delay in commissioning of state of the art laboratory to analyze the fish imported and sold both in South Goa (Madgaon) and North Goa (Panjim)?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (d): The year-wise details of total fish landings in Goa in last five years as reported by the Government of Goa are as below:

Sl No.	Year	Fish landing/production (Quantity in tone)
1	2017-18	124007
2	2018-19	120288
3	2019-20	105547
4	2020-21	111480
5	2021-22	116126
	Total	577448

The Government of Goa has reported that the data on quantity of fish imported into the State is not maintained by them and that the fish sold in Goa is not contaminated with formalin/formaldehyde. The Government of Goa has informed that the Directorate of Food and Drugs Administration, Government of Goa has its Food and Drugs testing Laboratory at Bambolim-Goa and is equipped with all high end equipment/instruments for testing of all food articles. These equipments have been procured with assistance from Food Safety Standards Authority of India (FSSAI). It is reported that the Government of Goa has engaged the services

of Quality Council of India (QCI) to carry out 24x7 checks on the check post of Pollem and Patradevi of all the fish laden vehicles which enter the State. It is further reported that the QCI also has set up a laboratory at the wholesale fish market at Margao to check all the loaded vehicles entering the State markets and samples are also drawn at random by the concerned Food Safety Officers of the Directorate of Food and Drugs Administration, Bambolim for testing. It is further reported that the Directorate of Food and Drugs Administration also carries out inspections of fish vendors as per the requirement of Schedule-IV of Food Safety and Standards Act, 2006.
